

आयकर अपीलीय अधिकरण, 'बी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
'B' BENCH, CHENNAI**

श्री जॉर्ज जॉर्ज के, उपाध्यक्ष एवं श्री जगदीश, लेखा सदस्य के समक्ष  
**BEFORE SHRI GEORGE GEORGE K, VICE PRESIDENT AND  
SHRI JAGADISH, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.: 2199/CHNY/2025

निर्धारण वर्ष/Assessment Year: 2024-25

**M/s. Puthiya Bharathi  
Foundation,**  
No.160/137, Palani Andavar Koil  
Street, Aynavaram,  
Chennai – 600 023.

**The Commissioner of  
Income Tax (Exemptions),**  
Chennai

**PAN: AAETP 8139P**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: Ms.Kalpana, CA

प्रत्यर्थी की ओर से/Respondent by

: Shri Shiva Srinivas, CIT

सुनवाई की तारीख/Date of Hearing

: 22.10.2025

घोषणा की तारीख/Date of Pronouncement

: 22.10.2025

**आदेश/ ORDER**

**PER GEORGE GEORGE K, VICE PRESIDENT:**

This appeal filed by the assessee is directed against the order of Commissioner of Income Tax (Exemption), Chennai dated 10.06.2025, rejecting application seeking approval u/s.80G of the Income Tax Act, 1961 (hereinafter called 'the Act').

2. At the time of hearing, the Ld.AR for the assessee submitted that the assessee has inadvertently filed two appeals against the same order of CIT(E) dated 10.06.2025 before the Tribunal. The appeals have been numbered as ITA No.2199/CHNY/2025 and ITA No.2201/CHNY/2025. Therefore, the Ld.AR stated the assessee is not pressing this appeal (ITA No.2199/CHNY/2025) and the appeal may be dismissed as withdrawn. The Ld.AR had made an endorsement to the said effect in the grounds of appeal. In light of the above, we dismiss the appeal of the assessee as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court at the time of hearing on 22<sup>nd</sup> October, 2025 at Chennai.

Sd/-

(जगदीश)

**(JAGADISH)**

लेखा सदस्य/ACCOUNTANT MEMBER

चेन्नई/Chennai,

दिनांक/Dated, the 22<sup>nd</sup> October, 2025

**RSR**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त /CIT, Chennai
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF.

Sd/-

(जॉर्ज जॉर्ज के)

**(GEORGE GEORGE K)**

उपाध्यक्ष /VICE PRESIDENT